

HIGH COURT OF JHARKHAND, RANCHI

NOTICE INVITING QUOTATION

Ref. No. 1681/Accts.

Date-09.05.2018

Sealed quotations are invited from the reputed firms/suppliers having authorization letter from OEM/ Manufacturer for supply and installation of 24 Nos. of Non-Aadhaar Based Biometric Attendance System along with complete LAN wiring and other required equipments in the premises of the High Court of Jharkhand, Ranchi.

Any further details may be collected from the Establishment Section of the Court during 10:30 A.M. to 04:30 P.M. on any working days within the aforesaid specified period.

The Court reserves its right to cancel the notice inviting quotations at any stage of the matter.

Last Date-18/05/2018

**Sd/- J.P.N. Pandey
Registrar (Establishment) I/c**

Note:-

- 1. The bidders are required to visit the site of installation and submit the detailed technical specifications of the related equipments along with the price inclusive of all taxes.**
- 2. Maximum time required for supply of the article must be specifically mentioned.**
- 3. No quotation will be entertained after due date.**
- 4. Service reputation of Vendor/ Firm in the market will be given priority.**
- 5. Warranty/ Guarantee period must be clearly specified.**
- 6. Warranty/ Guarantee of the Articles must cover local service support by the Vendor/ Firm during the period of warranty/ Guarantee.**
- 7. Quotations received without OEM/Manufacturer authorization letter will not be entertained.**
- 8. Documents showing experience of Bidder in supply, installation and maintenance (if any) should be enclosed with the Quotation.**